

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 114
(IB)-1167(PB)/2019

IN THE MATTER OF:

IFCI Ltd.

.... Petitioners/Applicant

v.

ACCIL Hospitality Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

Mr. Himanshu Gupta & Ms. Nusrat Hussain, Advs.

For the Respondent


Ms. Anusha Nagarajan & Mr. Ajay Kumar, Advs.

ORDER

A copy of the reply has been handed over to the proxy counsel for the petitioner.

List for arguments on 26.07.2019.


(M.M.KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)